

DIVISION BENCH  
COURT - I

O-232

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/125(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	ASHOK SAHU VS ASHOK SECURE BROADBAND NETWORK PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

**For Petitioner**

**Ms. Shruti Singhania, FCS**

**For Respondent Nos. 1, 2 and 3.**

**Mr. Rishav Banerjee, Adv.**

**Mr. Rajarshi Banerjee, Adv.**

**For R4**

**Ms. Prerna Shaha, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.
2. Reply affidavit has been filed. Rejoinder be filed within two weeks.
3. Ld. professional states that the respondent has been served. Let the service affidavit be filed within two weeks.
4. Post this matter for further consideration on **12.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**